

Prl. District and Sessions Judge
SRI. G S SANGRESHI
PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	IDact of S10 20/2018 (EVIDENCE)		The Chief Secretary Vs M/s Tamura Elcomphonics Technologies Private Limited	a
2	Appl.10(4)(A) 1/2019 (EVIDENCE)		Bhanuprakasha H.L. Vs The Management, M/s Triveni Aeronautics Private Limited	N.P.S.
3	Appl.10(4)(A) 2/2019 (EVIDENCE)		Prakasha M.S. Vs The Management, M/s Triveni Aeronautics Private Limited	N.P.S.
4	Appl.10(4)(A) 6/2019 (EVIDENCE)		Girish B. Vs The Management, M/s Triveni Aeronautics Private Limited	N.P.S. S.S.N.
5	Appl.10(4)(A) 7/2019 (EVIDENCE)		Ramesh S.R. Vs The Management, M/s Triveni Aeronautics Private Limited	N.P.S. S.S.N.
6	Civil Misc. 519/2019 (PAPER PUBLICATION ISSUED)		Siddagangamma Vs Rangadhamaiah	Ranganaika G K
7	EX 490/2019 (STEPS)		Khadar Basha Vs The Secretary, Varin international residential school	M.B.naveen Kumar SR
8	EX 76/2020 (STEPS)		Sri rama Transport Finance Co. LTD Vs Secretary, Shrunkalabanda Educational Society	Ganesh Prasad.K
9	EX 83/2020 (STEPS)		Sri rama Transport Finance Co. LTD Vs Karim Khan	Ganesh Prasad.K
10	Civil Misc. 195/2020 (ARGUMENTS)		Kempa Boraiah Vs Thimmaiah	G Manjaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	IDact of S10 16/2020 (NOTICE)		The Secretary, Tumakur Bescom a outsourcing Employees Association., 1) Shamshir Khan Vs Director (Admin and HR) Karnataka Power Transmission corporation Ltd.,	a
12	IDact of S10 17/2020 (NOTICE)		Tumakuru District, Bescom outsourcing Gangman Association., 1.Anand.R. Vs Director (Admin and HR), Karnataka Power Transmition Corporation Limited.,	a
ISSUE CAUSE NOTICE				
13	IDact of S10 2/2020 (NOTICE)		Fayaz Dhavalagi Vs Divisional Controller, K.S.R.T.C Tumakuru Division.,	a
14	IDact of S10 3/2020 (NOTICE)		Shailaza M. Vs Divisional Controller, K.S.R.T.C Tumakuru Division.,	a
15	IDact of S10 15/2020 (NOTICE)		Ashwath Narayan Vs Nagaraju S. Director., M/s Precision sheet Metal Employees Association.,	a
STEPS BY				
16	R.A. 49/2020 (NOTICE) IA/1/2020 IA/2/2020		Superintendent Engineer Vs Gangamma	M.S.Sreedhara Murthy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	SPL.C 141/2020 (HBC)		ITS Geologist Mines and Geology Department Tumkur Smt Padmaja M.V. Vs Santhosh	P.P.
2	SPL.C 434/2019 (FRAMING OF CHARGE OR PLEA)		ITS Geologist Mines and Geology Department Tumkur Smt Roopa C H Vs Narasimhamurthy	Public Prosecutor B.J.R.
3	SPL.C 5/2020 (ARGUMENTS)		Naveen P S Geology Mines and Geologist Department Vs B K Rekha	Public Prosecutor
4	SPL.C 7/2020 (FRAMING OF CHARGE OR PLEA)		Naveen P.S. Geologist, Mines and Minerals Department, Vs Mallanna	Public Prosecutor PM
5	SC 17/2020 (EVIDENCE)		Tumkur Town Police Station Vs Thimmaiah T R	Public Prosecutor
6	SPL.C 19/2020 (FRAMING OF CHARGE OR PLEA)		ITS Geologist Mines and Geology Department Tumkur Smt Roopa C H Vs Eswhara	Public Prosecutor BSD
7	SC 24/2020 (FRAMING OF CHARGE OR PLEA)		Tumkur Town Police Station Vs Shivanna	Public Prosecutor
8	SC 28/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Vasanthakumar	Public Prosecutor
9	SPL.C 33/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Vasanthakumar	Public Prosecutor
10	SC 60/2020 (FRAMING OF CHARGE OR PLEA)		Amruthur Police Station Vs Kumar B N @ Egg Rice Kumara	Public Prosecutor
11	SPL.C 68/2020 (FRAMING OF CHARGE OR PLEA)		Amruthur Police Station Vs Kumar B N @ Egg Rice Kumara	Public Prosecutor
12	SC 66/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Roopesha	Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	SPL.C 74/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Roopesha	Public Prosecutor
14	SC 88/2020 (FRAMING OF CHARGE OR PLEA)		Kodigenahalli Police station Vs Puttalingappa	P.P.
15	SPL.C 134/2020 (FRAMING OF CHARGE OR PLEA)		Kodigenahalli Police station Vs Puttalingappa	P.P.
16	SPL.C 334/2020 (FRAMING OF CHARGE OR PLEA)		Naveen P.S. Mines and Minerals Department., Vs Rajanna	Public Prosecutor
17	SPL.C 336/2020 (FRAMING OF CHARGE OR PLEA)		Lokesh Kumar G.N. Senior Mines and Minerals Department., Vs Vinay Kumar A.R	Public Prosecutor
18	CRL.R.P. 78/2020 (FIRST HEARING) IA/1/2020		Beguraiah alias Ramesha Vs The Taluk Executive Magistrate, Kunigal Taluk, Tumkur District	Mahesh P
ARGUMENTS BEFORE CHARGE				
19	SC 10/2020 (FRAMING OF CHARGE OR PLEA)		Huliyurdurga Police station Vs Thimmaiah @ Thimmappa	Public Prosecutor PM
20	SC 25/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Chidananda	Public Prosecutor
21	SPL.C 28/2020 (FRAMING OF CHARGE OR PLEA)		Tumkur Town Police Station Vs Shivanna	Public Prosecutor
22	SPL.C 29/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Chidananda	Public Prosecutor
23	SC 30/2020 (FRAMING OF CHARGE OR PLEA)		Tumkur Town Police Station Vs Ravikumar	Public Prosecutor
24	SC 31/2020 (FRAMING OF CHARGE OR PLEA)		Tumkur Town Police Station Vs Kumarlalappa Kattimani	Public Prosecutor
25	SPL.C 35/2020 (FRAMING OF CHARGE OR PLEA)		Tumkur Town Police Station Vs Ravikumar	Public Prosecutor

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26	SPL.C 36/2020 (FRAMING OF CHARGE OR PLEA)		Tumkur Town Police Station Vs Kumarlalappa Kattimani	Public Prosecutor
27	SPL.C 317/2020 (FRAMING OF CHARGE OR PLEA)		Geologist, Tumakuru Vs Vinay.H	P P
CHARGE				
28	SC 32/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Prasada	Public Prosecutor
29	SPL.C 37/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Prasada	Public Prosecutor
EVIDENCE ON PROSECUTION				
30	SC 29/2019 (EVIDENCE)		Women Police Station Vs Srinivasa (Split Up)	Public Prosecutor
31	SPL.C 17/2020 (EVIDENCE)		Tumkur Town Police Station Vs Thimmaiah T.R.	Public Prosecutor
FIXING THE DATE FOR TRIAL				
32	SPL.C 336/2019 (EVIDENCE)		Deputy Director, Department of Mines Of Geology, Vs Chikkahuchaiah	Public Prosecutor
33	SC 120/2019 (EVIDENCE)		Women Police Station Vs Manjunatha	Public Prosecutor
34	SC 7/2020 (EVIDENCE)		Women Police Station Vs Krishnamurthy @ Murthy G. @ Lakshmi Narasa(Accused No.2)	Public Prosecutor
HEARING BAIL APPEAL				
35	CrI.Misc. 1148/2020 (BAIL)		Chandraiah Vs Huliyur Police station	N.Basavaraj
OBJECTIONS				
36	CrI.Misc. 1169/2020 (BAIL)		Lokesha K. Vs Pattanayakanahalli Police station	G.Nagaraj
37	CrI.Misc. 1173/2020 (BAIL)		Rakshit Babu @ Ravi Vs Chelur Police Station	Shivakumar K S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	Crl.Misc. 1176/2020 (BAIL)		Makdum @ Makdum Shariff Vs Koratagere police station	Jayashankar B S
39	Crl.Misc. 1180/2020 (BAIL)		Chandrashekhar H.R. alias Chandra alias Karigowda @ Kulla Vs Huliyurdurga Police station	Veeranna G. Tigadi
40	Crl.Misc. 1183/2020 (BAIL)		Vijay Kumar Vs Tavarekere Police station	G.Manjunath
ORDERS ON BAIL u/s 438				
41	Crl.Misc. 1172/2020 (BAIL)		Mahesh Singh Vs Sira Police Station	Narasimhamurthy
ORDERS ON BAIL u/s 439				
42	Crl.Misc. 1135/2020 (BAIL)		Chinnaramanji Vs Kora Police station	M.S.Chinmaygi

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 100/2017 (EVIDENCE)		New Extension Police Station Vs Rahamath	Public Prosecutor
2	SC 11/2018 (EVIDENCE)		Chelur Police Station Vs Narasimhamurthy Alias Narasimhaiah	Public Prosecutor
3	SPL.C 108/2018 (EVIDENCE)		Bescom Vigilance Police station Vs Ubedulla Sharief	Public Prosecutor
HEARING BAIL APPEAL				
4	CrI.Misc. 1161/2020 (BAIL)		Mulla Ameer Amja Vs Kunigal Police station	Manjunatha G

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1	R.A. 223/2019 (ARGUMENTS) IA/1/2019		Muddarangamma Vs Gangamma	Chikkonahally Krishnaiah
2	Civil Misc. 159/2020 (NOTICE)		Special Land Acquisition officer Vs Sannalakshamma	Henjarappa
3	Civil Misc. 166/2020 (REFERRED TO LOK- ADALATH)		Special Land Acquisition officer Vs Venkataravanappa	Henjarappa.H
4	Civil Misc. 204/2020 (NOTICE)		The Special Land Acquisition Vs Officer Thimakka	Henjerappa H.
5	Com.O.S 30/2020 (FOR OBJECTION)		N.Mallikarjunaiah Vs Chief Secretary Government of Karnataka	Jagannath K S
6	R.A. 247/2020 (NOTICE) IA/1/2020		Srinivas Murthy H. Vs Hanumanthaiah @ Thammaiah	Poornima
7	M.A. 19/2020 (ORDERS) IA/1/2020		Nanjappa Vs Rudranamma	S.Natesh
Cases listed below are adjourned due to Covid 19				
8	Civil Misc. 16/2019 (EVIDENCE)	25-01-2021	Gowramma Vs The National Highway Authority of India	T.Govindaraju
9	Civil Misc. 17/2019 (EVIDENCE)	25-01-2021	Gowramma Vs The Natinal Highway Authority of India	T.Govindaraju
10	Civil Misc. 18/2019 (EVIDENCE)	25-01-2021	K.N.Basavaraju Vs The Natinal Highway Authority of India	T.Govindaraja
11	Civil Misc. 19/2019 (EVIDENCE)	25-01-2021	H.M.Basavaiah alias Basavaraju Vs The Natinal Highway Authority of India	T.Govindaraja
12	Civil Misc. 20/2019 (EVIDENCE)	25-01-2021	K.N.Manjunatha Vs The Natinal Highway Authority of India	T.Govindaraju

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13	EX 52/2018 (HEARING)	12-02-2021	Sri rama Transport Finance Co. LTD Vs Mr. Fairoz Pasha	Ramanjinappa P
14	EX 192/2018 (STEPS)	12-02-2021	Sri rama Transport Finance Co. LTD Vs Sunil Kumar B.V.	J.B. Sannamarappa
15	EX 194/2018 (STEPS)	12-02-2021	Sri rama Transport Finance Co. LTD Vs Kareem Ahamed H	J.B. Sannamarappa
16	L.A.C. 161/2018 (EVIDENCE)	12-02-2021	Peer pasha alias Kasim Vs The Special Land Acquisition Officer	R.K.Radha Krishna
17	L.A.C. 163/2018 (EVIDENCE)	12-02-2021	Ranganatha Vs Special Land Acquisition officer and competent Authority	A
18	L.A.C. 165/2018 (EVIDENCE)	12-02-2021	T.N.Gangadharaiah Vs Special Land Acquisition officer	Rajanna
19	L.A.C. 166/2018 (EVIDENCE)	12-02-2021	Lakshmiddevamma Vs Special Land Acquisition officer	Rajanna
20	L.A.C. 167/2018 (EVIDENCE)	12-02-2021	Gangamma Vs Special Land Acquisition officer	Rajanna
21	EX 634/2018 (HEARING)	12-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Shabbir Ahamed	Lokesh T H
22	I.C. 3/2018 (EVIDENCE)	12-02-2021	Abdul Basheer Vs The Manager, Religere Finvest Limited	T.N.Gururaj
23	L.A.C. 21/2019 (EVIDENCE)	12-02-2021	Doddaka Vs Special Land Acquisition officer	N.A.Chakarawarthy
24	L.A.C. 22/2019 (EVIDENCE)	12-02-2021	Doddaka Vs Special Land Acquisition officer	N.A.Chakarwarthy
25	L.A.C. 23/2019 (EVIDENCE)	12-02-2021	Kariyappa Vs Special Land Acquisition officer	N.A.Chakrawarthy

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26	EX 92/2019 (HEARING)	12-02-2021	Thimmegowda @ Thimmegowdru Vs Nagaraju.N.L	V.Somashekara
27	EX 143/2019 (STEPS)	12-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Ashok Babu	Lokesh T H
28	EX 242/2019 (NOTICE)	20-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Kareem Pasha	Ganesh Prasad.K
29	Civil Misc. 535/2019 (FOR OBJECTION)	20-02-2021	G.C.Shivakumar Vs The Special Land Acquisition officer, Competent Authority.,	Chandrappa V
30	EX 667/2019 (HEARING)	20-02-2021	Shanthakumari Vs The Manager, The New India Assurance Co.Ltd	Chandrashekaraiiah A S
31	EX 58/2020 (NOTICE)	20-02-2021	Panduranga Vs The Manager, Divisional Controler KSRTC	Narasimhamurthy
32	L.A.C. 36/2018 (EVIDENCE) IA/1/2018	04-03-2021 (11.00 AM to 02.00PM)	Narasappa dead by LRs Narasamma Vs The Special Land Acquisition Officer, Tumkur	Nijalingappa M E
33	L.A.C. 37/2018 (EVIDENCE) IA/1/2018	04-03-2021 (11.00 AM to 02.00PM)	C. Ramachandraiah Vs The Special Land Acquisition Officer, Tumkur	Nijalingappa M E
34	L.A.C. 38/2018 (EVIDENCE) IA/1/2018	04-03-2021 (11.00 AM to 02.00PM)	Chandrappa Vs The Special Land Acquisition Officer, Tumkur	Nijalingappa M E
35	L.A.C. 41/2018 (EVIDENCE) IA/1/2018	04-03-2021 (11.00 AM to 02.00PM)	Muddappa dead by LRs Rangamma Vs The Special Land Acquisition Officer, Tumkur-Rayadurga Railway Division	Nijalingappa M E
36	Civil Misc. 120/2018 (EVIDENCE)	04-03-2021	Shivaramappa Vs The Superintendent Engineer, KPTCL, Tumkur	K. Ranganathaiah

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37	Civil Misc. 121/2018 (EVIDENCE)	04-03-2021	M. Shankarappa Vs The Superintendent Engineer, KPTCL, Tumkur	K. Ranganathaiah
38	Civil Misc. 122/2018 (EVIDENCE)	04-03-2021	Melappa alias C.V. Melappa Vs The Superintendent Engineer, KPTCL, Tumkur	K. Ranganathaiah
39	Civil Misc. 123/2018 (EVIDENCE)	04-03-2021	Ranganathappa Vs The Superintendent Engineer, KPTCL, Tumkur	K. Rangamathaiah
40	Civil Misc. 124/2018 (EVIDENCE)	04-03-2021	Smt. Chikkaputtamma Vs The Superintendent Engineer, KPTCL, Tumkur	K. Ranganathaiah
41	Civil Misc. 125/2018 (EVIDENCE)	04-03-2021	Kenchanna Vs The Superintendent Engineer, KPTCL, Tumkur	K. Ranganathaiah
42	Civil Misc. 126/2018 (EVIDENCE)	04-03-2021	Rangaraju alias Rangaraja Vs The Superintendent Engineer, KPTCL, Tumkur	K. Ranganathaiah
43	Civil Misc. 129/2018 (EVIDENCE)	04-03-2021	Thimmanna alias Sheebhithimmaiah Vs The Superintendent Engineer, KPTCL, Tumkur	K. Ranganathaiah
44	L.A.C. 28/2018 (EVIDENCE)	04-03-2021	K.S. Shankar Vs Special Land Acquisition officer, Tumkur- Rayadurga Railway, Tumkur.	
45	L.A.C. 29/2018 (EVIDENCE)	04-03-2021	K.S. Shankar Vs Special Land Acquisition officer, Tumkur- Rayadurga Railway, Tumkur.	
46	L.A.C. 30/2018 (EVIDENCE)	04-03-2021	Giriappa Vs Special Land Acquisition officer, Tumkur-Rayadurga Railway Division, Tumkur	

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47	L.A.C. 32/2018 (EVIDENCE)	04-03-2021	Smt. Doddathayamma Vs Special Land Acquisition officer, Tumkur- Rayadurga Railway Project, Tumkur.	
48	L.A.C. 56/2018 (EVIDENCE)	04-03-2021	C.A. Nagesh Kumar Vs The Special Land Acquisition Officer	a

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	CRL.A 10/2019 (SETTLEMENT)		Chikkegowda Vs Gubbi Police station	B.T.Rangaswamy
2	CRL.A 40/2019 (SETTLEMENT)		Srinivasamurthy Assistant Engineer Panchayath Raj Engineering Tumakuru., Vs Lakshmiddevamma	Eraiah B
3	CRL.A 46/2019 (SETTLEMENT)		Siddalingaiah Vs Malleash	Chandrashekaraiiah M S
4	CRL.R.P. 11/2020 (ORDERS)		Sukanya K.V. Vs H.Kumar	Chandrashekaraiiah A S
5	CRL.R.P. 12/2020 (ORDERS)		H.Kumar Vs Sukanya K.V	K.Suresh Desai

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1	Com.O.S 28/2020 (STEPS) IA/1/2020		The Indian Overseas Bank., Vs Venkatesh	Harishbabu M S
2	Com.O.S 39/2020 (STEPS)		State Bank Of India., Vs Sri Sai Ram Tours and Travels and another	M A A
3	Com.O.S 40/2020 (STEPS)		State Bank Of India., Vs Sri Shiradi Sai Travels.,	M A A
4	Com.O.S 41/2020 (STEPS)		Canara Bank., Vs Azgar pasha	M A A
Cases listed below are adjourned due to Covid 19				
5	Civil Misc. 159/2017 (EVIDENCE)	31-01-2021 (02.45 PM to 05.45PM)	C.K. Suresh Vs Executive Engineer (Elecl), Bruhath Kamagari Vibhaga, Tumkur	Chandrashekariah N M
6	Civil Misc. 166/2017 (FOR OBJECTION)	31-01-2021 (02.45 PM to 05.45PM)	Doddadasappa Vs The Competent Authority, Kudgi Transmission Ltd	Pradeep L.R.
7	Civil Misc. 168/2017 (EVIDENCE)	31-01-2021 (02.45 PM to 05.45PM)	D. Rangaswamaiah Vs Superintendent Engineer, Karnataka Power Transmission Ltd , Tumkur	T.G. Devaraju
8	EX 353/2017 (NOTICE)	31-01-2021 (02.45 PM to 05.45PM)	Sri rama Transport Finance Co. LTD Vs Mu. Umesh	Ganesh Kumar K
9	EX 13/2018 (HEARING)	31-01-2021 (02.45 PM to 05.45PM)	K. N. Govindaraju Vs Manjunatha	V. R. Venkateshappa
10	Civil Misc. 147/2019 (EVIDENCE)	09-02-2021	Sannathimmanna Vs KUDIGI Transmission Limited	Girish
11	Civil Misc. 148/2019 (EVIDENCE)	09-02-2021	N.Rangappa Vs KUDIGI Transmission Limited	Girish
12	Civil Misc. 366/2019 (EVIDENCE)	09-02-2021	Channaiah Vs Assistant Executive Engineer	Devaraj H N
13	Civil Misc. 367/2019 (EVIDENCE)	09-02-2021	M.C.Premkumar Vs Assistant Executive Engineer	Devaraj H N

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14	Civil Misc. 371/2019 (EVIDENCE)	09-02-2021	Rudraiah Vs Assistant Executive Engineer	Devaraj H N
15	Civil Misc. 183/2018 (FOR ENQUIRY)	10-02-2021 (02.45 PM to 05.45PM)	Nanjundashetty Vs The Asst. Commissioner and The Land Acquisition Officer	Nagaraju K C
16	Civil Misc. 184/2018 (FOR ENQUIRY)	10-02-2021 (02.45 PM to 05.45PM)	Syed Istiaq Ahmed Vs The Asst. Commissioner and The Land Acquisition Officer	Nagaraju K C
17	Civil Misc. 197/2018 (EVIDENCE)	10-02-2021 (02.45 PM to 05.45PM)	Kariyanna Vs Karnataka Power Transmission Corporation Limited	GNB Aradhya
18	Civil Misc. 198/2018 (EVIDENCE)	10-02-2021 (02.45 PM to 05.45PM)	Smt. Gangamma Vs Karnataka Power Transmission Corporation Limited	GNB Aradhya
19	Civil Misc. 199/2018 (EVIDENCE)	10-02-2021 (02.45 PM to 05.45PM)	Gurusiddappa Vs Karnataka Power Transmission Corporation Limited	GNB Aradhya
20	Civil Misc. 200/2018 (EVIDENCE)	10-02-2021 (02.45 PM to 05.45PM)	Bheemanna Vs Karnataka Power Transmission Corporation Limited	GNB Aradhya
21	Civil Misc. 201/2018 (EVIDENCE)	10-02-2021 (02.45 PM to 05.45PM)	Shivanna Vs Karnataka Power Transmission Corporation Limited	GNB Aradhya
22	Civil Misc. 529/2018 (FOR OBJECTION)	11-02-2021	Siddagangamma Vs KUDIGI Transmission Limited	T.N.Suresha
23	Civil Misc. 559/2018 (FOR OBJECTION)	11-02-2021	Siddesh Vs KUDIGI Transmission Limited	Harsha R.
24	Civil Misc. 134/2019 (FOR OBJECTION)	03-03-2021	Anantha Vs The Competent Authority Kudgi Transmission Ltd.,	Pradeep.R
25	Civil Misc. 144/2019 (FOR OBJECTION)	03-03-2021	Hanumanthappa Vs KUDIGI Transmission Limited	Girish
26	Civil Misc. 145/2019 (FOR OBJECTION)	03-03-2021	Ravi Vs KUDIGI Transmission Limited	Girish

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27	Civil Misc. 146/2019 (FOR OBJECTION)	03-03-2021	Nijalingappa Vs KUDIGI Transmission Limited	Girish
28	EX 835/2018 (NOTICE)	05-03-2021 (02.45 PM to 05.45PM)	Sarojamma Vs Rajamma	Kariyanna GH
29	EX 836/2018 (NOTICE)	05-03-2021 (02.45 PM to 05.45PM)	Nagappa Vs Rajamma	Kariyanna GH
30	EX 837/2018 (NOTICE)	05-03-2021 (02.45 PM to 05.45PM)	Geetha Vs Rajamma	Kariyanna GH
31	EX 838/2018 (NOTICE)	05-03-2021 (02.45 PM to 05.45PM)	P.D.Devaraju Vs Rajamma	Kariyanna GH
32	EX 839/2018 (NOTICE)	05-03-2021 (02.45 PM to 05.45PM)	Rangamma Vs Rajamma	Kariyanna GH
33	EX 840/2018 (NOTICE)	05-03-2021 (02.45 PM to 05.45PM)	LakshmiNarasamma Vs Rajamma	Kariyanna GH
34	EX 6/2019 (NOTICE)	05-03-2021 (02.45 PM to 05.45PM)	Nanjamma Vs Rajamma	Kariyanna GH

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 426/2015 (Fixed Date for trial)		New Extension Police Vs Vishwanatha H R	Public Prosecutor
2	SPL.C 463/2016 (Fixed Date for trial)		Kunigal Police Vs Gangadharaiah Alias Gangadhara	Public Prosecutor
3	SPL.C 355/2015 (EVIDENCE)		Hebbur Police Vs Kempegowda	Public Prosecutor
4	SPL.C 272/2016 (EVIDENCE)		Turuvekere Police Vs Nagendra	Public Prosecutor
5	SPL.C 464/2016 (EVIDENCE)		Koratagere Police Vs Hanumanthaiah	Public Prosecutor
6	Crl.Misc. 1156/2020 (ORDERS)		M.Sunil Kumar @ Sunil @ Naku Bashe @ Naku Vs Amruthur Police Station	Ramesh H.N.
7	Crl.Misc. 1166/2020 (ORDERS)		Lokesh Vs Tumkur Rural Police Station	Devaraju B.R.
8	Crl.Misc. 1167/2020 (NOTICE)		M.S.Shivaraju Vs Turuvekere Police Station	S.N.Shivakumaraswamy
9	Crl.Misc. 1174/2020 (ORDERS) IA/1/2020		Mangalamma Vs Hebbur Police station	Chikkonahally Krishnappa
10	Crl.Misc. 1179/2020 (FOR OBJECTION)		Rekha Vs Kyathasandra Police, Tumkur city	Shashidhara G
FIXING THE DATE FOR TRIAL				
11	SPL.C 472/2018 (EVIDENCE)		Sira Police Station Vs Chandru @ Chandrashekaraiah	Public Prosecutor
12	SPL.C 167/2019 (EVIDENCE)		Kibbanahalli Police station Vs Thimmaraju @ Timmaiah @ Raju	Public Prosecutor
13	SPL.C 143/2020 (EVIDENCE)		Turuvekere Police Station Vs Hasan Aliyas Thigane @ Thigane	P.P.
SS TO WITNESSES				
14	SPL.C 209/2015 (EVIDENCE)		Huliyur Police Vs Basavaraju B A	Public Prosecutor

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	SPL.C 290/2015 (EVIDENCE)		Hebbur Police Vs Umesha	Public Prosecutor
16	SPL.C 205/2016 (EVIDENCE)		Kunigal Police Vs Rangswamy	Public Prosecutor
17	SPL.C 380/2016 (EVIDENCE)		Tiptur Town Police Vs Shivakumar	Public Prosecutor
18	SPL.C 265/2017 (EVIDENCE)		Chelur Police Station Vs Prasanna Kumar	Public Prosecutor

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	R.A. 312/2018 (ARGUMENTS)		Padma alias Padmavathi Vs Hanumakka	V.R.Venkateshappa
2	R.A. 194/2019 (ARGUMENTS) IA/2/2019		Bhagyamma Vs Nelluraiah	Vedamurthachar G DAJ
3	R.A. 254/2019 (FOR ENQUIRY) IA/1/2019		Koramamma Vs Mariyamma	Ramesh Babu T R
Cases listed below are adjourned due to Covid 19				
4	EX 660/2019 (NOTICE)	10-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Girish	Niranjana Murthi E
5	EX 663/2019 (NOTICE)	10-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Shivanna	Niranjana Murthi E
6	EX 671/2019 (NOTICE)	10-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Prakash	Naveen.B.V
7	EX 676/2019 (NOTICE)	10-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Srinivasa Rao.S	Naveen.B.V
8	EX 680/2019 (NOTICE)	10-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Kaleem Khan	Naveen.B.V
9	EX 681/2019 (NOTICE)	10-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Ragavendra.R	Naveen.B.V
10	EX 682/2019 (NOTICE)	10-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Riyaz Pasha	Naveen.B.V
11	EX 686/2019 (NOTICE)	10-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Siddaraju	Ganesh Prasad K
12	EX 687/2019 (NOTICE)	10-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Irfan Khan	Ganesh Prasad K

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	EX 688/2019 (NOTICE)	10-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Murudaiah.H.S	Ganesh Prasad K
14	EX 689/2019 (NOTICE)	10-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Aslam Pasha.S	Ganesh Prasad K
15	EX 690/2019 (NOTICE)	10-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Venkatesh.S	Ganesh Prasad K
16	EX 2/2020 (NOTICE)	10-03-2021	H.K.Marigowda Vs The Manager, IFFCO TOKIO General Insurance Co.	Srinivasa Murthy N H
17	EX 79/2020 (FIRST HEARING)	10-03-2021	Sri rama Transport Finance Co. LTD Vs Fayaz Ahmed	Ganesh Prasad.K
18	EX 81/2020 (FIRST HEARING)	10-03-2021	Sri rama Transport Finance Co. LTD Vs Jameer Pasha	Ganesh Prasad.K
19	EX 93/2020 (NOTICE)	10-03-2021	Sri rama Transport Finance Co. LTD Vs Parthee	Ganesh Prasad K.
20	EX 101/2020 (NOTICE)	10-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Kiran J.	Raghavendra B
21	EX 107/2020 (NOTICE)	10-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Thippeswamy.C.R.	Raghavendra B
22	M.V.C. 529/2020 (NOTICE)	10-03-2021	Maruthi Vs Dinesh C.	Govindaraju R
23	M.V.C. 530/2020 (NOTICE)	10-03-2021	Subramanya B.R. @ Subramanya Vs Dinesh C.	Govindaraju R.

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 77/2020 (HBC)		Kunigal Police station Vs Nagaraju @ Naga	Public Prosecutor
2	CRL.R.P. 79/2019 (Call for LCR)		Siddalingamari Vs Taluka Executive Magistrate	Jayaramappa
3	SC 54/2018 (EVIDENCE)		Tumkur Town Police Station Vs Jangli Alias Praveena	Public Prosecutor
4	SC 78/2018 (EVIDENCE)		Jayanagara Police station Vs Lakshman Kumara	Public Prosecutor
5	CRL.R.P. 97/2018 (ARGUMENTS)		Shivakumar Vs Manjula	P.Mahesh
6	SC 146/2018 (EVIDENCE)		Women Police Station Vs Dasappa	Public Prosecutor
7	CRL.A 35/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Lathamani Vs Bhaghya	L.Rangaraju
8	CrI.Misc. 1177/2020 (FOR OBJECTION)		Ramesha Vs State by Sira Police station, Sira	B. Eraiah

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.V.C. 655/2018 (FOR OBJECTION)		Kariyamma Vs Vijayakumar.K.T	T.H.Kumar
2	R.A. 258/2018 (ARGUMENTS)		Pathegowda Vs Lakshamma	Thimmaiah M.
3	R.A. 371/2018 (STEPS)		Adveeshaiah Vs Nagappa	M.N.Ravishankar
4	R.A. 226/2019 (ARGUMENTS)		Somashekharaiiah Vs Sarojamma	Chikkohally Krishnaiah
5	R.A. 228/2020 (NOTICE) IA/1/2020		Prabhudev Aradhya Vs Rathna Chandrashekar	Zafrulla Khan
6	R.A. 253/2020 (APPEARANCE OF PARTY) IA/1/2020		Chandrashekar Vs Special Land Acquisition officer	B.J.Sanmathi Kumar
7	R.A. 265/2020 (FIRST HEARING) IA/1/2020		Kariyappa Vs Special Land Acquisition officer	B.J.Sanmathi kumar
Cases listed below are adjourned due to Covid 19				
8	M.V.C. 481/2020 (NOTICE)	31-12-2020	Bhagyamma Vs Mohankumar B.L.	Narayana L.
9	EX 175/2016 (STEPS)	19-01-2021	Shanthakumari.K.T. Vs Wassim Pasha	C.P.Sundaresh
10	Civil Misc. 40/2016 (FOR ENQUIRY)	19-01-2021	Rangamma Vs The Assistant Commissioner and Competent Authority Gail India Ltd.	Lokesh D M
11	Civil Misc. 83/2016 (FOR ENQUIRY)	19-01-2021	Anandamallappa Vs The Chief Engineer, NTPCL at Kudgi	Prakash R P
12	Civil Misc. 86/2016 (FOR ENQUIRY)	19-01-2021	Ramanna Vs The Superintendent Engineer, K.P.T.C.L., Tumkur	B.C.Shivakumar
13	Civil Misc. 87/2016 (APPEARANCE OF PARTY)	19-01-2021	Rangaswamaiah Vs The Superintendent Engineer KPTCL, Tumkur	B.C. Shivakumar

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	Civil Misc. 46/2017 (EVIDENCE)	19-01-2021	Narasamma Vs Kudgi Transmission Ltd, Bangalore	T.S. Natarajaiah
15	Civil Misc. 125/2017 (APPEARANCE OF PARTY)	19-01-2021	Shivalingaiah Vs Kudgi Transmission Ltd, No. 38, cubbon road, Bangalore	T.S. Natarajaiah
16	Civil Misc. 149/2017 (STEPS)	19-01-2021	D.S. Ramananda Vs The Assistant Commissioner and Competent Authority, Gail India Ltd	Sundara Ramu D.R.
17	Civil Misc. 183/2017 (EVIDENCE)	19-01-2021	Narasimhaiah Vs The Managing Director Kudgi Transmission Ltd., Bangalore	Jayarangappa
18	Civil Misc. 184/2017 (EVIDENCE)	19-01-2021	Devaraju Vs The Managing Director Kudgi Transmission Ltd., Bangalore	Jayarangappa
19	Civil Misc. 185/2017 (EVIDENCE)	19-01-2021	Meenakshappa Vs The Managing Director, Kudgi Transmission Ltd	Jayarangappa
20	Civil Misc. 186/2017 (EVIDENCE)	19-01-2021	Siddabyrappa Vs The Managing Director, Kudgi transmission Ltd.	Jayarangappa
21	Civil Misc. 204/2017 (FOR OBJECTION)	19-01-2021	Ramaiah Vs Kudgi Transmission Ltd, Bangalore	Rajkumar
22	Civil Misc. 205/2017 (FOR OBJECTION)	19-01-2021	Seebaiah Vs Kudgi Transmission Ltd, Bangalore	Rajkumar
23	Civil Misc. 206/2017 (FOR OBJECTION)	19-01-2021	Obajjaiah alias Obaiah Vs Kudgi Transmission Ltd, Bangalore	Rajkumar
24	Civil Misc. 210/2017 (FOR OBJECTION)	19-01-2021	Smt. Nirmala T.S. Vs Kudgi Transmission Ltd, Bangalore	T. Rajanna

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	Civil Misc. 211/2017 (FOR OBJECTION)	19-01-2021	Siddalingappa alias Siddaglingaiah Vs Kudgi Transmission Ltd, Bangalore	T. Rajanna
26	Civil Misc. 212/2017 (FOR OBJECTION)	19-01-2021	Veerabhadra Shetty Vs Kudgi Transmission Ltd, Bangalore	T. Rajanna
27	Civil Misc. 213/2017 (FOR OBJECTION)	19-01-2021	Mahalingamma Vs Kudgi Transmission Ltd, Bangalore	T. Rajanna
28	EX 348/2017 (STEPS)	19-01-2021	Sri rama Transport Finance Co. LTD Vs Mr. Ramesh V.K.	Ganesh Kumar K
29	Civil Misc. 403/2018 (EVIDENCE)	19-01-2021	G.H.Vivekanandaswamy Vs KUDIGI Transmission Limited(KTL)	Rajanna T
30	Civil Misc. 404/2018 (EVIDENCE)	19-01-2021	Narasimhaiah T.N. Vs KUDIGI Transmission Limited (KTL)	Rajanna T
31	Com.O.S 51/2020 (NOTICE)	19-01-2021	State Bank Of India Vs M/s Sri. Sangameshwara Enterprises.,	Shams
32	Com.O.S 52/2020 (NOTICE)	19-01-2021	State Bank Of India Vs Harish Chokappa Malghankar	Shams
33	Com.O.S 53/2020 (NOTICE)	19-01-2021	State Bank Of India Vs M/s J.K.Automobiles	Shams
34	Com.O.S 54/2020 (NOTICE)	19-01-2021	State Bank Of India Vs M/s U.A.K. Traders.,	Shams
35	Com.O.S 55/2020 (NOTICE)	19-01-2021	Canara bank Vs Kiran M.	Mohamed Afroze Ahamed

Prl. District and Sessions Judge

Sri. N. Krishnaiah

Addl. District and Sessions Judge-FTSC-I, Tumakuru (Spl. Court for Trial of cases under POCSO Act)

Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 161/2019 (NBW)		Chelur Police Station Vs Mallesha	Public Prosecutor
2	SPL.C 14/2020 (NBW)		Sira Police Station Vs Hanumantharaju	Public Prosecutor
3	SPL.C 321/2020 (NBW)		Sira Police Station Vs Fairoz Ahammed	P.P.
4	SPL.C 206/2020 (HBC)		Kallambella Police station Vs Ramachandra	P.P.
5	SPL.C 382/2019 (Fixed Date for trial)		Huliyur Police station Vs Vasanthakumara	Public Prosecutor
6	SPL.C 280/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Tumkur Rural Police Vs Mufthi Musharaf	public Prosecutor
7	SPL.C 298/2015 (EVIDENCE)		Tumkur Rural Police Vs Kodilingappa @ Kodilingaiah	Public Prosecutor
8	SPL.C 127/2018 (EVIDENCE)		Women Police Station Vs Nagaraju	Public Prosecutor
9	SPL.C 79/2019 (EVIDENCE)		Y.N.Hosakote Police Station Vs Ramesha	Public Prosecutor
10	CrI.Misc. 1108/2020 (ARGUMENTS)		M.T. Manjunatha Vs State by C.N. Halli Police, C.N. Halli	T.N.Manjunatha
11	CrI.Misc. 1150/2020 (ORDERS)		Bashasab Vs Sira Police Station	Narasimhamurthy
12	CrI.Misc. 1151/2020 (ORDERS)		Abhishek T Vs Gubbi Police station	S.N.Jagadeesh
13	CrI.Misc. 1164/2020 (FOR OBJECTION)		Jayakumar H.S. Vs Turuvekere Police Station	Umesh S.K.
14	CrI.Misc. 1165/2020 (FOR OBJECTION)		Asha Nagaraj Vs Turuvekere Police Station	A.R.Shivakumar

Prl. District and Sessions Judge

Sri. N. Krishnaiah

Addl. District and Sessions Judge-FTSC-I, Tumakuru (Spl. Court for Trial of cases under POCSO Act)

Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	Crl.Misc. 1168/2020 (FOR OBJECTION)		Ningaraju Vs Dandinashivara Police station	Mahesh P
16	Crl.Misc. 1171/2020 (FOR OBJECTION)		Kiran @ Kiran Kumar Vs Sira Police Station	S.Natesh
17	Crl.Misc. 1175/2020 (FOR OBJECTION)		Manjunatha T. Vs Tavarekere Police station	Jayaramaiah B.
18	Crl.Misc. 1181/2020 (FOR OBJECTION)		Nagaraju Vs State by Tavarekere Police Station, Sira Taluk	Jayaramaiah B
19	Crl.Misc. 1182/2020 (FIRST HEARING)		Puttaraju Vs Kallambella Police station	C. Renukesh

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	SPL.C 613/2014 (EVIDENCE)		Lokayuktha Police Vs B N Udyashankar	Krishnasastri T S
2	SPL.C 353/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Lokayuktha Police Vs M M Umesha	Public Prosectuor Manjuprakash K P
3	SPL.C 267/2016 (EVIDENCE)		Lokayuktha Police Vs Ramaiah S	Public Prosecutor R Sathish
4	SPL.C 118/2018 (EVIDENCE)		Anti corruption Bureau Police station Vs M Puttaraju	Public Prosecutor H G Narasaraju
5	SPL.C 328/2019 (EVIDENCE)		Anti corruption Bureau Police station Vs M H Kemparaju	Public Prosecutor Chandrashekar B L
6	SPL.C 458/2019 (FRAMING OF CHARGE OR PLEA)		Anti corruption Bureau Police station Vs Mamatha H R	Public Prosecutor R Jagannath
7	SPL.C 362/2020 (SUMMONS)		Anti corruption Bureau Police station Vs Anandha Murthy H.C.	P.P.

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	EX 246/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Manjunatha.B	Ganesh Prasad.K
2	M.V.C. 874/2019 (written statement of R2)		Shivalingamurthy Vs Mohammed Sadiq	Hanumantharayappa K S Shankarashastri
3	EX 475/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Marithimmaiah.H.R	Sannamarappa.J.B
4	EX 477/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Mallikarjunaiah	Niranjana Murthy.E
5	EX 528/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Omkaramurthy.T.J	Sannamarappa.J.B
6	M.V.C. 1449/2019 (STEPS)		Halappa Vs KSRTC The Divisiona Manager	Bendre Kumar T
7	M.V.C. 1450/2019 (written statement of R2)		Padmamma Vs Dushyanth.H	Parameshwarappa.H.J G N Prasannakumar
8	M.V.C. 1468/2019 (EVIDENCE)		Madhavi Vs Srinivasa Rao	Raghu R D.A Rajesh Guptha
9	EX 701/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Kumar K.N.	Ganesh Prasad K
10	M.V.C. 1558/2019 (EVIDENCE)		Honne Mahanthesh Vs M.N.Ramesh	Kumar T H K V Sudharshan Kumar
11	R.A. 40/2020 (JUDGEMENT)		Ganganna Vs T.S.Parameshwarappa	Gundanna D K C Rajanna
12	Civil Misc. 35/2020 (NOTICE) IA/1/2020		T.S.Nataraju Vs Mahadevamma	Sathisha.T.S
13	M.V.C. 122/2020 (STEPS)		Kumar Vs R.Mahendra Raju	Suresha M D
14	M.V.C. 123/2020 (STEPS)		Muddahanumaiah Vs R.Mahendra Raju	Suresha M D

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	M.V.C. 138/2020 (STEPS)		Thippamma Vs Chandrasekar	Kumaraswamy.M.N
16	Civil Misc. 280/2020 (FOR ENQUIRY)		Puttanarasamma Vs Deputy General Manager, M/s Power Grid Corporation of India Limited	C.Suresh Kumar
17	Civil Misc. 283/2020 (FOR ENQUIRY)		Mahadevamma Vs Powergrid N.M.Transmission Ltd.,	G.H.Ravi
18	Civil Misc. 284/2020 (FOR ENQUIRY)		Gangadaraiah Vs Powergrid N.M. Transmission Ltd.,	G.H.Ravi
19	Civil Misc. 307/2020 (FOR ENQUIRY)		Dayakirana adoption Center (Run by St.Gregorios Dayabhavan) represented by Ramesh V.G. Vs Nil	Meenakshi N.
20	Civil Misc. 308/2020 (FOR ENQUIRY)		Dayakirana adoption Center (Run by St.Gregorios Dayabhavan) Represented by Ramesh V.G. Vs Nil	Meenakshi N.
11.00 AM to 02.00PM				
21	R.A. 26/2015 (ARGUMENTS)		H.G Sadashiva Vs H.G Shivalingamurthy	D.N.Shankar Rao
22	R.A. 94/2016 (Respondent Arguments)		Gangamma Vs Nellamma	S.K. Mallikarjuna
23	R.A. 95/2016 (ARGUMENTS) IA/1/2016		Neelamma Vs Gangamma	S. Mukunda Mallikarjuna S K
24	M.V.C. 1116/2017 (EVIDENCE)		Devaraju Vs Nanjundaiah	A.S. Chandrashekaraiyah Somasundar H N
25	R.A. 149/2019 (NOTICE) IA/1/2019 IA/2/2019		The Deputy Chief Engineer (Representing the Chief Engineer) Vs Jayamma	GSRS
26	M.V.C. 737/2019 (SUMMONS)		Ravi Chowhan Vs Gopala.M	N.Geetha Manjunatha S

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	R.A. 248/2019 (ARGUMENTS)		Rajendraprasad Vs B.K.Gangadharappa	Borappa K
28	R.A. 253/2019 (ARGUMENTS) IA/1/2019		B.K.Gangadharappa Vs Shrinivasa	Mallikarjunaiah M
29	M.V.C. 1343/2019 (EVIDENCE)		Afsar Ulla Khan Vs Shivaraju.M.	Bhasmangi Rudraiah H S
30	R.A. 39/2020 (ARGUMENTS)		Ganganna Vs Rajkumar	Gundanna D Rajanna K C
31	R.A. 223/2020 (ARGUMENTS)		G.S.Mallesappa Vs G.S.Somashekar	Halappa G B
32	R.A. 232/2020 (ARGUMENTS) IA/1/2020		Ramanna G.P.Dead by his LRs a) Meenakshi G.P. Vs Special Land Acquisition officer	H.N.Devaraju
33	O.S. 4/2020 (ISSUES)		G.N.Anil Kumar Vs G.N.Prabhakar	Mallikarjunaiah M

Cases listed below are adjourned due to Covid 19

34	EX 203/2019 (STEPS)	02-01-2021	M/S Shriram City Union Finance Co.Ltd Vs Gangadhara	B.G.Gowrishankar
35	EX 205/2019 (STEPS)	02-01-2021	M/S Shriram City Union Finance Co.Ltd Vs Srinivasa	B.G.Gowrishankar
36	EX 206/2019 (STEPS)	02-01-2021	M/S Shriram City Union Finance Co.Ltd Vs Manjesh	B.G.Gowrishankar
37	EX 207/2019 (STEPS)	02-01-2021	M/S Shriram City Union Finance Co.Ltd Vs Hanumantharaju	B.G.Gowrishankar
38	EX 208/2019 (STEPS)	02-01-2021	M/S Shriram City Union Finance Co.Ltd Vs Ramachandra	B.G.Gowrishankar T M Dhananjaya
39	EX 356/2019 (STEPS)	02-01-2021	M/S Shriram City Union Finance Co.Ltd Vs Raveesh	Gowrishankar Beerasandra Gangadharaiah

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	EX 439/2019 (STEPS)	02-01-2021	M/s Shriram Transport Finance Company Vs Nagaraju	Lokesh T H
41	EX 472/2019 (STEPS)	02-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Babjan	Sannamarappa.J.B
42	EX 473/2019 (STEPS)	02-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Ravikumar.R	Sannamarappa.J.B
43	EX 474/2019 (STEPS)	02-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Chandrakanth.D	Sannamarappa.J.B
44	M.V.C. 1336/2019 (written statement of R2)	02-01-2021	Kanakalakshmi.C.R Vs Alumelamma	Jaganatha.K.S
45	M.V.C. 1348/2019 (written statement of R2)	02-01-2021	C.S.Mahesh Vs Venkatesh	Shivakumaraswamy.S.N
46	EX 699/2019 (STEPS)	02-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Gajendra Kumar.G.	Ganesh Prasad K Bendrekumar T
47	EX 702/2019 (STEPS)	02-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Shivanna.K.S	Ganesh Prasad K
48	M.V.C. 483/2020 (written statement of R2)	02-01-2021	Asha N. Vs Shivakumar B.S.	Natesh S.
49	Civil Misc. 267/2020 (STEPS)	02-01-2021	Dyavaraiah Vs Assistant Executive Engineer (Ele)	Devaraj H N
50	M.V.C. 655/2020 (written statement of R2)	02-01-2021	Venkatappa Vs Madan Raj A.	Shivanna C.G.Jagadeesh
51	M.V.C. 677/2020 (written statement of R2)	02-01-2021	Narasimhamurthy Vs Veeresh Kumar T.M.	Kumaraswamy C S